



NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P(CAA)No. 598/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th February 2018, 10.30 A.M.

Name of the Company		Manakamna Developers Pvt.Ltd. & Ors.		
	-8			
Under Section		230-232		
SI. No.		ignation of Authorized e (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
	KIRAN	SHARMA, Pr.CS	PETITIONER	Knan Shalus
				15/02/2018

ORDER

In view of the request from Central Government vide its letter to the Bench and since no reply seen filed by the Central Government the case is adjourned.

List it on 23/03/2018 for filing reply as well as rejoinder, if any.

> (Jinan K.R.) Member (I)